

NOTIFICATION No. 102 / 2014

Ms. J.Flora, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Sub Judge, Mannargudi, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as Principal Sub Judge, Pondicherry in G.O.(D) No.437, Home (Cts-I) Department, Government of Tamil Nadu, dated 12.06.2014 and appointed as such on deputation basis in G.O.Ms.No.20/2014-LD, Law Department, Government of Puducherry, dated 20.06.2014 is transferred and posted on deputation as Principal Sub Judge, Pondicherry vice Ms.D.Leelavathi, transferred.

Ms.D.Leelavathi, Principal Sub Judge, Pondicherry is transferred and posted as Additional Sub Judge, Pondicherry vice Thiru S.Pakkirisamy transferred.

Thiru S.Pakkirisamy, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Additional Sub Judge, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.939/1/2014-LD, Law Department, Government of Puducherry, dated 20.06.2014, is transferred and posted as Additional Sub Judge, Mayiladuthurai in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 07.07.2014.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL